

ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the **17th** Day of **February**, 2020)

Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)

Original Application No.330/272/2015

Jokhan Pandey

..... **Applicant**

By Advocate: **None**

Versus

Union of India & Ors.

..... **Respondents**

By Advocate: **Shri Dharmendra Tiwari proxy counsel to Shri Arun Kumar Gupta**

O R D E R

— List revised. None present for applicant. Shri Dharmendra Tiwari proxy counsel to Shri Arun Kumar Gupta, Advocate is present for respondents.

2. Record reveals that rejoinder has not been filed by the applicant. Applicant and his counsel were not present even on last date. It appears that applicant is not interested in pursuing this Original Application. Accordingly, the Original Application is dismissed in default and for non prosecution.

(Justice Bharat Bhushan)

Member (J)

Sushil